

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1272
ANSWERED ON:29.11.2011
SOLAR ENERGY PANELS
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has initiated schemes/programmes for installation of solar energy panels for water heating purpose in VIP residential areas in New Delhi;
- (b) if so, the details thereof;
- (c) the funds allocated and utilised by CPWD for the purpose during each of the last two years and the current year, accommodation-wise;
- (d) whether the solar energy panels have been provided in all the residential units of the VIP areas; and
- (e) if not, the reasons therefore and the time by which the work is likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): No such specific programme has been stated. However, Solar Water Heating System have been provided in the residences of Ministers, Supreme Court Judges and residences of MPs etc.

(c): Following expenditure has been incurred during last two years and current year in the residences of MPs, Ministers and Supreme Court Judges

(Expenditure in Rs. In Lakhs)

S.No. Year MPs Ministers/Supre Court Judges

1. 2009-10 35.95 Nil

2. 2010-11 40.62 Nil

3. 2011-12 Nil Nil

No expenditure has been shown in respect of residences of Ministers and Supreme Court judges, in last three years, as these works were completed before 2009-10.

(d): No, Madam.

(e): No requirement has been received from other VIPs.